Declaration or Assets and Liabilities

Year-2023-2024

I, SUSHMA KUMARI2son/dayghter/wife of Sri Pradeep Kumr Verma aged 44 Years, belonging to Bihar Vidhan Sabha Secretariat service and presently working as Legislative Assembly Assistant given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

youolful	04	Details of more		he extent of joint ov	vnership will als	o have to be giv	ven)
2 500	SI. No.	Description	Self	Spouse name (s) Pradeep kumar verma	Dependant-1 Samriddhi Khushi	Dependant-2 Sarthak Samarth	Dependant-3
A STATE	(i)	Cash		***			
oslen m	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	50000/-S.B.I Secretariat	60000/-S.B.I Secretariat			
1604	(iii)	Bonds, Debentures and shares in Companies					
of the	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	6400 L.I.C Premium	4	Physical States	NO.	
offerten	(v)	Motor Vehicles (details of make, etc.)		2		In Control	
81.	(vi)	Jewellery (give details of weight and value)	Gold 90 Gram. Silver 700 Gram.	Gold 30 Gram			E 1
**************************************						profidence of	741
	(vii)	Other assets, such as values of claims / interests	<u></u>				

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependant here means a person substantially dependent on of the income employee.

Sushma Kamara.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s) Pradeep kumar verma	Dependant-1 Samriddhi Khushi	Dependant-2 Sarthak Samarth	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		-			*************
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1 ^{1/2} Katha in Plot No. Ganjpar. Mauja-Khadiha, Phulwarisharif, Patna. 13 Dhur in Brahmpur, Patna		*******		
(v)	Other (such as interest in property)			in to knostad	PODE (IV)	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		<u></u>
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

telephones	telephones			The state of the s					
(e) dues to departments dealing with governments transport (including aircraft and helicopters)								to other se department of school of and and achieplers)	
(f) Other due	(f) Other dues, if any					The order of the second			
[Also indicate upto which Ir	ax including surcharge cate the assessment year h Income Tax Return filed. Permanent Account PAN)]			ВУ	SPK66	A STATE OF THE STA			
(ii) Wealth Tax [assessment ye Tax return file	ear upto which	e the ch wealth				Sellodething rose the paint Sellodething rose the paint Fellogy about			
(iii) Sales Tax [O proprietary bu		f				-	Sales Tax El migalestadores En Calabarra de Taxas		
(iv) Property Tax	(iv) Property Tax							G(7) (1)	
C Personal Detail								t Dehel	
GPF/CPF/PRAN No.	;-	GPF N	lo-PTS/I	BLA-	1123			(N)	
Gender		F	(M/F)						
Date of Birth	;- ;-	1 5	0 1	1	9	7	9	(DD/MM/YYYY)	
Class/Group :-			B (A/B/C)			3/C)			
Cadre :-		Administrative Service of Bihar Legislative Assembly Secretariat.							
		(Full Na B.S.S.:-						inistrative Service,	
Home District :- Patna						-	10000		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sushing Kumas

Name of Employee: Sushma Kumari. 2

Place: Patna. Designation:

Note:

(d) dues to departments dealing with

Assistant Section Officer.

Date: 01 102 12024 . Department: Bihar Vidhan Sabha, Patna.

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Gushma kuman